

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 242/99

Monday the 1st day of March 1999.

CORAM

HON'BLE MR R.K.AHOOJA, ADMINISTRATIVE MEMBER
HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

Shaji Hari
Extra Departmental Branch Post Master
Kuthukuzhy Branch Post Office
R/o Vrindavan House
Kuthukuzhy P.O.
Kothamangalam.

...Applicant

(By advocate Mr O.V.Radhakrishnan)

Versus

Senior Supdt. of Post Offices
Aluva Division, Aluva.

... Respondent

(By advocate Mr K.R.Rajkumar)

The application having been heard on 1st March 1999,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR R.K.AHOOJA, ADMINISTRATIVE MEMBER

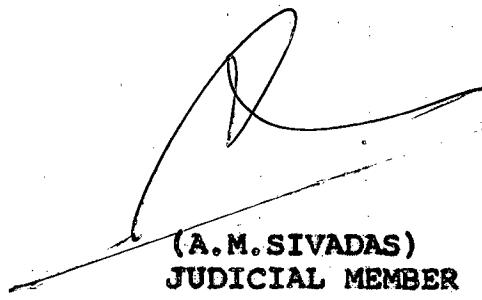
Applicant who is presently working as Extra Departmental Branch Post Master, Kuthukuzhy Branch Post Office was originally engaged as substitute of the regular incumbent on 6.2.95. The regular incumbent who was the father of the applicant died in harness on 23.12.98. The applicant now states that the respondent is proposing to make provisional appointment against the post. His submission is that a provisional appointee cannot be replaced by another provisional appointee. Therefore, the applicant has come before the Tribunal seeking a direction to the respondent not to replace the applicant by another provisional appointee.

2. Learned counsel for respondent, under instructions, submits that the selection for regular appointment has already been made. It is also stated by the counsel that the applicant had not applied for regular selection to the post in question.

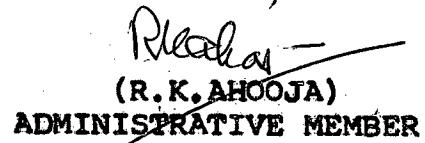
On

3. In view of the submission by learned counsel for respondents, we find that there is no merit in the application. The application is, therefore, dismissed at the admission stage itself.

Dated 1st March 1999.



(A.M. SIVADAS)
JUDICIAL MEMBER



R.K. AHOOJA
ADMINISTRATIVE MEMBER

aa.